

ters between 25-6-75 and 25-3-77 for Mrs. Indira Gandhi, the erstwhile Prime Minister and her family members;

(b) what was the cost for the above; and

(c) how much of it was borne by the State, her party and how much by herself?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) The total mileage/hours flown are as under:—

- (i) Mileage flown 2,28,149 miles
(Official tours—1,11,913 miles
unofficial tours 1,16,236 miles)
- (ii) Hours flown 1487.10 hours
(Official tours—688.00 hrs.
Unofficial tours 799.10 hrs.)

The IAF has not provided any aircraft or helicoptre exclusively for the members of Mrs. Indira Gandhi's family. However, family members of Mrs. Gandhi did travel as members of the entourage with the erstwhile Prime Minister, Central Ministers and Chief Ministers of certain States on their indents.

(b) (i) According to the Rules for the use of IAF aircraft, official flights of the Prime Minister are not costed.

(ii) The total charge leviable in respect of the unofficial flights of the erstwhile Prime Minister Mrs. Indira Gandhi, between 25th June 1975 and 25th March, 1977 is Rs. 14,12,875.73 P.

(c) Against the bills amounting to Rs. 36,113.35 sent earlier, payment of Rs. 18,501.16 was made and credited to Defence Accounts, out of which Rs. 14,040.14 were recovered from the A.I.C.C. The remaining bills amounting to Rs. 13,76,782.38 have been sent to Prime Minister's office on 3rd June 1977 for the unofficial tours of the erstwhile Prime Minister for payment.

Mobilization of Troops by Former Prime Minister

490. SHRI JYOTIRMOY BOSU: Will the Minister of DEFENCE be pleased to state:

(a) whether the Defence Service Chiefs were approached by the erstwhile Prime Minister Smt. Indira Gandhi for mobilization of troops when she realised that the recent Lok Sabha election results were not going in her favour;

(b) if so, facts thereof?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) No, Sir.

(b) Does not arise.

Allegations against the General Manager of D.E.S.U.

492. SHRI K. A. RAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the allegations levelled against the D.E.S.U. General Manager by its former Chairman;

(b) if so, the facts thereof;

(c) whether any investigation has been made into these allegations; and

(d) if so, the findings thereof?

THE MINISTER OF HOME AFFAIRS (CHAUDHRI CHARAN SINGH): (a) and (b): Yes, Sir, Government have seen the press report appearing in Times of India on 28 April, 1977 regarding the allegations made by Shri Charti Lal Goel, former Chairman of the Delhi Electric Supply Committee against Shri N. S. Vasant, General Manager, D.E.S.U. According to the press reports, Shri Goel has levelled charges against Shri Vasant of collecting money for Shri Sanjay Gandhi and the Congress

Party, victimising DESU employees, misusing his authority, causing loss to DESU, and helping Congress candidates during the last Lok Sabha elections etc.

(c) and (d). The matter is being looked into by the Municipal Corporation of Delhi.

Nationalisation of Industries

493. SHRI K. A. RAJAN: Will the Minister of INDUSTRY be pleased to state:

(a) names of the industrial houses with assets exceeding Rs. 100 crores; and

(b) whether Government have a proposal under consideration to nationalise these industries?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) A statement is attached.

(b) No, Sir.

Statement

Names of industrial houses with assets exceeding Rs. 100 crores:

1. Tata
2. Birla
3. Mafatlal
4. J. K. Singhania
5. Thapar
6. I. C. I.
7. Scindia
8. Bangur
9. A. C. C.
10. Shri Ram
11. Walchand
12. Larsen & Toubro
13. Kirloskar
14. Khatau
15. Sarabhai
16. Kasturbhai Lalbhai.

Experts on conversion of Radio, TV and Films Division into Autonomous Bodies

494. SHRI K. MALLANNA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government has appointed a group of official and non-official experts to study All India Radio, Doordarshan (TV) and the Films Division to be converted into autonomous bodies; and

(b) if so, its composition and when its report is likely to be submitted?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). The Government is proposing to set-up a Group of officials and non-officials to prepare a Working Paper for suggesting recommendations on the grant of autonomy to All India Radio, Doordarshan and the Films Division.

Meeting of a Delegation of Federal Government of Nagaland with Prime Minister

495. SHRI K. MALLANNA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any delegation of the Federal Government of Nagaland has recently met the Prime Minister; and

(b) if so, the main points on which the discussion was held?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) and (b): Five representatives of the Naga ex-Underground met the Prime Minister on the 25th April, 1977. They requested that the Prime Minister should agree to meet Mr. A. Z. Phizo. Such a meeting, they said, would help in finding a lasting and peaceful solution of the Naga problem. They (ex-UG) were told that the Prime Minister would be prepared to meet him provided